

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made with immediate effect:-

S No.	Name	From	To
1.	Sh. Yogendra Kumar E. Code-77929861	Reader in the Court of Sh. Surinder S Rathi, District Judge, Commercial Court-03, Shahdara District, Karkardooma Courts, Delhi.	JA in the Record Room (Crl.), Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Ajay Kumar Dubey E. Code-59731717	JA in Record Room (Crl.), Shahdara District, Karkardooma Courts, Delhi.	Reader in the Court of Sh. Surinder S Rathi, District Judge, Commercial Court-03, Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Prem Singh E. Code-10499	Peon/Orderly in the Court of Sh. Ramesh kumar-II, Addl. District Judge-01, Shahdara District, Karkardooma Courts, Delhi.	Peon/Orderly in the Caretaking Branch, Shahdara District, Karkardooma Courts, Delhi.
4.	Sh. Dheeraj E. Code-25903600	Peon/Orderly in the Court of Sh. Himanshu Raman Singh, JSCC, Shahdara District, Karkardooma Courts, Delhi.	Peon/Orderly in the Court of Sh. Ramesh kumar-II, Addl. District Judge-01, Shahdara District, Karkardooma Courts, Delhi.
5.	Sh. Raj Kumar E. Code-90419	Peon/Orderly in the Caretaking Branch, Shahdara District, Karkardooma Courts, Delhi.	Peon/Orderly in the Court of Sh. Himanshu Raman Singh, JSCC, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(SHAIL JAIN)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 4228-4236/Admn./P&T/SHD/KKD/2023

Delhi, the Dated 12/05/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.